



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,1st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
29	Cont.Cas(C)/635/2020 FIXED	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
30	I.A.(Civil)/125/2024 FIXED in WA/15100/2023 WITH WA/15100/2023 (Filing Number)	UNION OF INDIA Versus SHRI LALCHHUANAWMA HRAHSEL AND 759 OTHERS UNION OF INDIA Versus SHRI LALCHHUANAWMA HRASHEL AND 759 OTHERS E	MR. R K D CHOUDHURY DY.S.G.I. MR. R K D CHOUDHURY	

LEAVE NOTE OF ADVOCATES FOR 01/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
49 WP(C)/4964/2023 B/O	PRANAB KR. DAS Versus ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS	MRS A K CHOUDHURY MR M CHOUDHURY	SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
50 WP(C)/5668/2023 B/O	DWIPEN DAS AND ANR Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. C K S BARUAH (R-1, R- 2 & R-3) SC, GAD
51 WP(C)/7533/2023 B/O	ASHRAFUL ALOM AND 8 ORS Versus THE STATE OF ASSAM AND 24 ORS	MR. M R KHANDAKAR	GA, ASSAM MR. M AHMED (R- 5,7,10,13,20) MD I H LASKAR (R- 5,7,10,13,20)
HEARING			
52 WP(C)/3433/2023 B/O	MIACHAND ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/9493/2019 FIXED, WITH LCR	SAZEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR B N SARMA MS D DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS				
47	WP(C)/6669/2018 BY SLIP	SAYED AZAHARUL ISLAM Versus UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN MR. V KUMAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
48	WP(C)/6500/2019 BY SLIP	RATNADEEP DUTTA ROY Versus THE UNION OF INDIA AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	MR S CHAKRABORTY SC, NF RLY

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	WP(C)/1014/2024 FIXED	NIPUL KALITA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, BTC
45	WP(C)/1064/2024 FIXED	NIPUL KALITA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, BTC
46	WP(C)/1200/2024 B/O	M/S GANESH CARGO SERVICES Versus THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA	DY.S.G.I.
47	WP(C)/1217/2024 B/O	TRADE SUPPLY INDIA Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AGRI. DEPARTMENT

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
12	I.A.(CrI.)/1038/2019 WITH LCR 6 FILES, P.B.-2, B/O in CrI.A./85/2018	TAIJUDDIN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. R ALI MR A CHOUDHURY MR. N MAHAJAN	MR S M ABDULLAH P (R-2) MR. S RAHMAN (R-2) MD R ISLAM(R-2) PP, ASSAM
	WITH CrI.A./85/2018	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ZAMAN MR. A M BORA (A 2-7) MR. N ALAM MR. A GANGULY MR N J DAS MR. R ALI MR A HAQUE (A 2-7) MR A CHOUDHURY MR T CHHETRI MR. N MAHAJAN MR. V A CHOWDHURY (A 2-7) MR P K DAS	MR S M ABDULLAH P(R-2) MR R ISLAM(R-2) MR S RAHMAN(R-2) PP, ASSAM
13	WITH CrI.A./82/2018	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S M ABDULLAH P(R-2) MR. R ISLAM(R-2) MR. A M KHAN MR. S RAHMAN(R-2) MR A HAQUE MR. R I DEWAN PP, ASSAM
14	I.A.(CrI.)/57/2024 BY SLIP in CrI.A./287/2024 WITH CrI.A./287/2024 (Filing Number)	AMIYA KALITA CHANGMAI Versus THE STATE OF ASSAM AND ANR. AMIYA KALITA CHANGMAI Versus THE STATE OF ASSAM AND ANR. E	MR B SHARMA MR S SHARMA MR B SHARMA	PP, ASSAM
HEARING				
15	CrI.A./165/2016 PART-HEARD, BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA

16	WITH Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR. B BASUMATARY MR. M G SINGH	SC, NIA
17	WITH Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR. A TALUKDAR MS. S JAHAN MR. K K KALITA MR. K MEDHI MR. S ALI MS. D MUSAHARY MS. D SAIKIA MR. B R DAS	SC, NIA
18	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR. A TALUKDAR MS. S JAHAN MR. K K KALITA MR. K MEDHI MR. S ALI MS. D MUSAHARY MS. D SAIKIA MR. B R DAS	SC, NIA
19	WITH Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR. A TALUKDAR MS. S JAHAN MR. K K KALITA MR. K MEDHI MS. D MUSAHARY MS. D SAIKIA MR. B R DAS	SC, NIA
20	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR. A TALUKDAR MS. S JAHAN MR. K KALITA MR. K MEDHI MR. S ALI MS. D MUSAHARY MS. D SAIKIA MR. B R DAS	SC, NIA
21	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR. N T SINGH MR. M G SINGH MR. M K DUTTA MRS SHEELA KH.	SC, NIA
22	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR. B PRASAD MR. A TALUKDAR MR. K K KALITA MR. K MEDHI MR. S ALI MS. D SAIKIA MR. B R DAS	SC, NIA
23	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR. M K DUTTA MR. M G SINGH MRS SHEELA KH.	SC, NIA
24	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR. M K DUTTA MR. N T SINGH MRS SHEELA KH. MR. M G SINGH	SC, NIA

25	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
26	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
27	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	RSA/11/2011 PART-HEARD, BY SLIP	SMT. PHULESHWARI MALI and 6 ORS, Versus SATYA DAS and ANR,	MR. O P BHATI MR T C DAS MR. P SARMA	MRG P BHOWMIK MR.P P DAS MS.J PURKAYASTHA MR. B D DEKA MR.C K S BARUAH MS.A DEY MR. M DAS N CHAUDHURY MR.B BHATTACHARJEE MR.B BHATTA

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27)	MR. N SHARMA	04-03-2024	To	04-03-2024



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,1st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
33	WP(C)/7247/2023 B/O	UID 12140313 CT/GD SHIBU M Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MR U GHOSH	MR. D J DAS (R-1 to 6) DY.S.G.I.
MOTION				
34	WP(C)/191/2024 B/O	PRASANTA DAS AND 3 ORS Versus THE DISTRICT COMMISSIONER,DHUBRI	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
35	WP(C)/1124/2024 FIXED	REHENA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN	GA, ASSAM MR. A PAUL (R-4,5,6) MS. M M KALITA (R-4,5,6) SC, GMC
36	WP(C)/1153/2024 B/O	SMT. MINA DAS AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR A K BORAH MR. P HAZARIKA MR. H S BORAH K BARMAN	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
37	WP(C)/1227/2024 B/O	SHRI RAJESH MITTAL Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I. SC, SGST
38	WP(C)/1229/2024 B/O	SUBRATA BORAH Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST DY.S.G.I.
ADMISSION				
39	WP(C)/1055/2023 FIXED	DHARMANANDA DAS AND 10 ORS. Versus STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4-R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
WITH				
	I.A.(Civil)/1312/2023 in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA

HEARING

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[For Friday,1st March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
			MOTION	
37	WP(C)/1219/2024 B/O	AJIT KARMAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
55 RSA/67/2009	ON THE DEATH OF SOLE APPELLANT NAMESLY BISWANATA DAS, HIS LEGAL HEIRS Versus GITA RANI SAHA	MR.K K MAHANTA MR D K DAS	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI
56 RSA/12/2010	ARATI MEDHIAN and 11 ORS Versus TAPON CHANDRA MEDHI and 9 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MD.M Z SHAH MR.R ALI
57 RSA/72/2019	MD. ABDUL JINNA PRODHANI Versus THE PRINCIPAL/SECRETARY, AGOMONI HIGHER SECONDARY SCHOOL AND 12 ORS.	MR. J AHMED MR S Z AHMED	MR. S MUKTAR MR. A U CHOUDHURY (R-3) MR. A U CHOUDHURY (R-3) MR. S ISLAM MS. A KAUSHAR
58 RFA/14/2021	THE SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS Versus MD. MUHIBUR RAHMAN	MR. D NATH MR B GOSWAMI ADDL. AG, ASSAM SR. ADDL A.G. ASSAM	MR. N D SARMA MR M AHMED MR. A BORPUZARI MR. P K SHARMA
59 Crl.Pet./766/2022	SIDHARU MUCHAHARY Versus SAMBHU CHARAN BARMAN	MR G BAISHYA MD. A HASSAN MS. P DAS	MR. M U MAHMUD (r-1) MRS. M SAIKIA (r-1) MR S H MAHMUD (r-1)
MOTION			
60 CRP(IO)/435/2023 CAVT. NO.11492/023, FIXED	ROAD KINGS PRIVATE LTD Versus BABULAL SARAWGI	MR. A SATTAR S CHOUDHURY	MR. S SHARMA (FOR CAVEATOR)
ADMISSION			
61 Mat.App./12/2023 FIXED	XXXXXXX Versus XXXXXXX	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR S DUTTA MS S MOCHAHARI MR. S DUTTA
ORDERS			
62 Mat.App./44/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. S ISLAM MR A CHOUDHURY MS. A KAUSHAR MR A ZAMAN	MR H K DAS MR. U PATHAK
63 CRP/127/2023 B/O	RITAMONI DUARAH Versus PINKU GOGOI AND ANR	MR H BARUAH MR P P PHUKAN	MR. S N TAMULI (R-1) MR H BEZBARUA (R-2) MR P BORAH (R-2)

64	I.A.(Civil)/316/2024 B/O in Intest.Cas./7/2023	NILAM HAZARIKA, Versus PRAKITI DAS AND 4 ORS	MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM MS. S. TODI	MR. N K HALOI MR. K M HASSAN
	WITH Intest.Cas./7/2023	PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS.	MR. N K HALOI MR. K M HASSAN	MR G N SAHEWALLA(r-1) MD ASLAM(r-1) MS. S. TODI(r-1) MS K SARMA (r-1)
	WITH I.A.(Civil)/3323/2023 in Intest.Cas./7/2023	PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS.	MR. N K HALOI MR. K M HASSAN	
65	I.A.(Civil)/455/2024 in Review.Pet./93/2022 (D/O), WITH MACApp./270/2019 (D/O), B/O in Review.Pet./93/2022	MITALI SONOWAL MECH AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS	MR. R C DAS MR. C. SHIL	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	AB/516/2024 (CONNECTED WITH ITEM NO. 46 IN THE DAILY CAUSE LIST), FIXED	BABUL KUMAR PHUKAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM	PP, ASSAM
55	WITH AB/515/2024	PRODIPTA BORA Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM	PP, ASSAM
56	AB/542/2024 B/O	ABDUR RAHIM AND 2 ORS. Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./522/2024 FIXED	SALIM KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA S N ULLAH	PP, ASSAM
BAIL HEARING				
58	AB/4323/2023 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. J GHOSH	MS S Z HAYAT PP, ASSAM
59	AB/377/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ROFIQUL ISLAM @ ROFIQUL Versus THE STATE OF ASSAM AND ANR.	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
61	Bail Appln./613/2024 B/O	AJIT RABHA @ GARO Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
MOTION				
62	Crl.Pet./236/2024 B/O	PANKAJ BORDOLOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR P K BASU MR A BANERJEE MS. K DEY MR. D SUTRADHAR	PP, ASSAM
BAIL HEARING (BA)				
63	Bail Appln./4576/2023 (AS FIRST ITEM), FIXED	BASAB KALITA Versus THE STATE OF ASSAM AND ANR	MR. S SAHU	MS. D GHOSH(R-2) MS N DEKA(R-2) MS H BETALA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG(R-2) PP, ASSAM
64	Bail Appln./515/2024 WITH OFFICE NOTE, FIXED	KHARGAMANI LAHKAR Versus THE STATE OF ASSAM AND ANR	MR. P K GOGOI MR. B. DAS	PP, ASSAM
BAIL HEARING				
65	AB/3706/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BABAN DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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23)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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25)	MS B DUTTA	03-03-2024	To	08-03-2024
26)	MR. A M DUTTA	03-03-2024	To	08-03-2024
27)	MR. N SHARMA	04-03-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:15 PM

[For Friday,1st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE PRINCIPAL SEAT WILL BE
TAKEN UP THROUGH REMOTE VIDEO CONFERENCING
AT 10:15 AM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 6]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

2	I.A.(CrI.)/242/2023 1 Y 2 M 22 D :(CONNECTED WITH ITEM NO. 1 IN THE DAILY CAUSE LIST) in CrI.A./101/2023	DIPAK GHOSH Versus THE STATE OF ASSAM AND ANR.	MR G PEGU MR B KAUSHIK MS. S DOLEY	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
55	Crl.Pet./1213/2023 WITH LCR 1 FILE, FIXED	NURUL HAQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	PP, ASSAM
BAIL HEARING				
56	AB/212/2024 FIXED	HATIM ALI Versus THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
ORDERS				
57	I.A.(Crl.)/301/2023 WITH OFFICE NOTE, B/O in Crl.A./128/2023 WITH Crl.A./128/2023	BULBUL BHUMIJ Versus THE STATE OF ASSAM AND ANR. BULBUL BHUMIJ Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR. R CHETRI	PP, ASSAM PP, ASSAM
HEARING				
58	Crl.Pet./412/2023 (AT 11:00 AM), WITH LCR, BY SLIP	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A BHATTACHARYA MS. K MALAKAR MR S DAS MR. S A HUSSAIN MR. A BHATTACHARJEE G BORO R BARMAN	PP, ASSAM
59	WITH Crl.Pet./167/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR S DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
56 WP(C)/5307/2023 B/O	KAKALEE DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR. A BORUA (R-5) SC, U G C
MOTION			
57 WP(C)/1208/2024 B/O	SAFIQUL ISLAM AND 18 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM SC, N C T E DY.S.G.I.
58 WP(C)/1210/2024 B/O	CHANDANA DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I.
ORDERS			
59 Cont.Cas(C)/510/2020 FIXED	UTPALA BHATTACHARJEE Versus SMTI. GITIMONI PHUKAN, ACS AND ORS.	MR G J SHARMA MR S NATH	MR. A R TALUKDAR MR. K GOGOI MR. K GOGOI MR. D CHAKRABARTY (R-4) MS D.CHAKRABARTY (R-4) MR. A R TAHBILDAR

LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	AB/338/2024	RAHUL SINGH THAPA Versus THE STATE OF ASSAM	MR. B N DEKA MR. T HUSSAIN	PP, ASSAM
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BAIL HEARING (BA)

2	Bail Appln./351/2024 FIXED	RAMASH DOIMARY @ RAMESH DAIMARY @ RAJU DAIMARY @ RAJU @ BIJAY Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
26 MACApp./49/2017 WITH LCR, B/O	RELIANCE GENERAL INSURANCE CO. LTD. Versus SALEHA BEGUM and 3 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.R ALI MS.R BEGOM MR.M B ISLAM MRS.S SULTANA
ORDERS			
27 MACApp./557/2019 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD., Versus SRI ATUL SAIKIA and 5 ORS	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MRS. B GOGOI (R-1) MS M BORAH (R-1) MS. M SAIKIA (R-6)
28 MFA/81/2023 WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus SUMAN DEVI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A K GUPTA (r-1) MR. R S MISHRA (r-1) MS B SARMA (r-1)
29 I.A.(Civil)/3104/2023 WITH LCR, B/O in MACApp./336/2023	TANIJA KHATOON @ TANJUA KHATOON AND 4 ORS Versus SHRIRAM GENERAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	MR. A J SAIKIA
WITH MACApp./336/2023	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus TANIJA KHATOON @ TANJUA KHATOON AND ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. A K GUPTA (R-1,2) MR. R S MISHRA (R-1,2) MS B SARMA (R-1,2)
30 I.A.(Civil)/567/2024 WITH LCR, B/O in MACApp./255/2023	ANARKALI DEVI AND ANR Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS	MR. R S MISHRA	MR. R S MISHRA
WITH MACApp./255/2023	NATIONAL INSURANCE COMPANY LTD. Versus ANARKALI DEVI AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	MR. A K GUPTA (r-1,2) MR. R S MISHRA (r-1,2) MS B SARMA (r-1,2)
31 I.A.(Civil)/632/2024 WITH LCR, B/O in MACApp./357/2022	MUST. RAHENA BEGUM AND 4 ORS. Versus NEW INDIA ASSURANCE CO. LTD.	MR. M TALUKDAR	MR. K K BHATTA
WITH MACApp./357/2022	NEW INDIA ASSURANCE CO. LTD. Versus MUST. RAHENA BEGUM AND 7 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	MR. A U CHOUDHURY (R-8) MR. M TALUKDAR) (R-1,2,3) MR. S ISLAM (R-8) MR. A SHAKIL (R-1,2,3)

WITH
[I.A.\(Civil\)/2017/2022](#)
in MACApp./357/2022

NEW INDIA ASSURANCE CO. LTD.
Versus
MUST. RAHENA BEGUM AND 7 ORS.

MRS L SHARMA
MR. K K BHATTA
MS JONA TALUKDAR

HEARING

32 [MFA/48/2006](#)
WITH LCR, FIXED

M/S NATIONAL INSURANCE CO. LTD.
Versus
LALDARI CHOUDHURY and ANR.

MR.B C DAS
MR.R C PAUL
MR.S ROY

MR.J P SARMA

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
58 WP(C)/3278/2015 FIXED	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE and TAXATIONR1-3 MS.K DUTTA
WITH 59 WP(C)/2295/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	MR.S SAIKIA SC, FINANCE(R1-3)
WITH 60 WP(C)/2296/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, FINANCE(R1-3)
WITH 61 WP(C)/3279/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
WITH 62 WP(C)/3280/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MS.N HAWELIA MS.N GOGOI MSP DEKA MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA(R1-3)
WITH 63 WP(C)/3281/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
ORDERS			
64 I.A.(CrI.)/140/2024 AB 178/2024(D/O), FIXED in AB/178/2024	MD. OMAR ALI @ OMAR ALI Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
HEARING			
65 WP(C)/5646/2016 FIXED	JAYANTA GOGOI Versus THE UNION OF INDIA and 7 ORS	MR. S K JAIN MR. R MAZUMDAR MR. R K JAIN MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	MR. U K GOSWAMI, CGC (R-10) MR. U K GOSWAMI, CGC (R-10) MR. D K DEY SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
11)	MR. N ALAM	22-02-2024	To	01-03-2024
12)	MR. R L YADAV	26-02-2024	To	01-03-2024
13)	MS. K YADAV	26-02-2024	To	01-03-2024
14)	MR. J KALITA	28-02-2024	To	01-03-2024
15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024
21)	J SHARMA	03-03-2024	To	07-03-2024
22)	MR. A DHAR	04-03-2024	To	06-03-2024
23)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
24)	MR M Z AHMED	03-03-2024	To	08-03-2024
25)	MS B DUTTA	03-03-2024	To	08-03-2024
26)	MR. A M DUTTA	03-03-2024	To	08-03-2024
27)	MR. N SHARMA	04-03-2024	To	04-03-2024